

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4120**

TO BE ANSWERED ON THURSDAY, 7th APRIL, 2022

COMPULSORY VOTING

4120. Shri Sanjay Raut:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is considering to make voting compulsory in the country;
- (b) if so, the details thereof and by when;
- (c) whether Government is also considering to publish the voter's name in various Election Commission of India (ECI's) website, who casted their votes in various elections; and
- (d) if so, details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) and (b): No proposal to make voting compulsory is under consideration of the Government.

(c) and (d): No proposal to publish the voter's name who casted their votes in various elections, on the ECI's website is under consideration of the Government.
